

## HIGH COURT OF DELHI: NEW DELHI

### INSTITUTION, DISPOSAL, PENDENCY AND CASE CLEARANCE RATE OF COMMERCIAL CASES DURING THE MONTH OF MARCH, 2026

<b>(B) COMMERCIAL DIVISION</b>	PENDENCY AS ON 01.03.26	INSTITUTION	DISPOSAL	PENDENCY AS ON 31.03.26	AVERAGE NO. OF DAYS IN DISPOSAL OF CASES	AVERAGE NO. OF HEARINGS IN DISPOSAL OF CASES
<b>CATEGORIES OF CASES</b>						
CIVIL SUITS (COMM)	4250	132	77	4305	1113	22
ORIGINAL MISC. PET. (I) (COMM)	248	54	40	262	118	4
ORIGINAL MISC. PET. (T) (COMM)	46	12	7	51	129	3
ORIGINAL MISC. PET. (J) (COMM)	0	0	0	0		
ORIGINAL MISC. PET. (E) (COMM)	22	1	1	22	1	1
ORIGINAL MISC. PET. (COMM)	2597	46	31	2612	1805	26
ORIGINAL MISC. PET. (ENF.) (COMM)	1016	30	12	1034	766	14
ORIGINAL MISC. PET. (EFA) (COMM)	46	0	1	45	43	2
ARBITRATION APPEAL (COMM)	63	1	2	62	106	5
ORIGINAL MISC. PETITIONS (MISC.) (COMM)	66	78	58	86	10	1
COUNTER CLAIMS (COMM)	178	4	3	179	838	
CIVIL SUITS (COMM) (INFRA)	1	1	0	2		
CIVIL ORIGINAL (COMM-IPD-TM)	1035	44	9	1070	133	3
CIVIL ORIGINAL (COMM-IPD-CR)	192	6	5	193	717	12
CIVIL APPEAL (COMM-IPD-GI)	0	0	0	0		
CIVIL APPEAL (COMM-IPD-PAT)	165	11	18	158	918	12
CIVIL APPEAL (COMM-IPD-PV)	1	0	0	1		
CIVIL APPEAL (COMM-IPD-TM)	132	7	9	130	273	6
CIVIL APPEAL (COMM-IPD-CR)	18	0	0	18		
CIVIL ORIGINAL (COMM-IPD-PAT)	57	3	1	59	321	9

### CASE CLEARANCE RATE OF COMMERCIAL CASES FOR THE MONTH OF MARCH, 2026

DIVISION	TOTAL NUMBER OF CASES INSTITUTED	TOTAL NUMBER OF CASES DISPOSED OF	CASE CLEARANCE RATE (CCR)
COMMERCIAL DIVISION	430	274	<b>63.72%</b>

Note 1 - Column No.6 represents the average of the total number of days between the day immediately after the registration of the case and the date of its disposal

Note 2 - Column No. 7 represents the average of actual number of days on which the case was heard from the date of its first hearing till the date of pronouncement of order / judgment

Note 3 - All the Hon'ble Judges hearing commercial cases have cases of other jurisdictions as well on their Roster.